

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
LOK SABHA
UNSTARRED QUESTION NO. 2403
TO BE ANSWERED ON 5TH MARCH, 2020

COASTAL EMPLOYMENT ZONES

2403. SHRI BHAGWANTH KHUBA:

MS. PRATIMA BHOUMIK:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government is planning to bring a new law to govern ports and if so, the details thereof;
- (b) whether it is a fact that in a bid to promote port-land development, the Government has sought land from various States for setting up a Coastal Employment Zone and if so, the details thereof; and
- (c) whether the Government has included Karnataka and Tripura State for setting up a Coastal Employment Zone, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING
(SHRI MANSUKH MANDAVIYA)

(a) Sir, the Cabinet has approved Ministry's proposal for replacing The Major Port Trusts Act, 1963 with a new legislation. The Major Port Authorities Bill, 2020 is expected to be introduced in the current Budget Session of the Parliament. The new legislation is aimed at providing more operational autonomy to the Major Ports and facilitate decision making.

(b) & (c) Ministry of Shipping is examining the possibility of development of CEZ on land available with Major Ports initially as a prototype.
